

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: - Independence Day Celebration, 2025

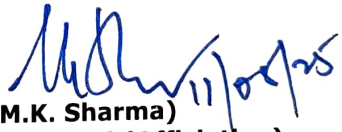
ORDER

No: 1120 of 2025/RG/45 **Dated:** 11/8/2025

It is hereby ordered that all the Principal District and Sessions Judges of the UTs of J&K and Ladakh shall celebrate Independence Day on 15th August, 2025 strictly in compliance of High Court Order No. 677 of 2021/NG dated 11.08.2021. However, PDJ's Srinagar and Jammu will have simple flag hosting ceremony at their respective headquarters and thereafter, shall join the main function at Srinagar wing & Jammu wing of the High Court alongwith all the officers/officials

Besides, the Judicial Officers posted in the Taluka Courts shall also celebrate the Independence Day on 15th of August, 2025 by hoisting the National Flag in the respective Court Complexes.

By Order.


(M.K. Sharma)
Registrar General (Officiating)

No: 43331-53/RG/45

Dated: 11/8/2025

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice_____
3.for kind information of their Lordships
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar, for information.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar, for information.
6. All Pr. District and Sessions Judges, UT of J&K and UT of Ladakh, for information and necessary compliance.
7. Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar, for information and with the request to upload the same on the official website of the High Court.
8. In-Charge Library, High Court Wing, Jammu/Srinagar for information and keeping record of the same.
9. Order File


Registrar General (Officiating)